

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
UNSTARRED QUESTION NO. 539
TO BE ANSWERED ON 14.12.2018

Royalty on coal to State Government

539. SHRI PRATAP KESHARI DEB:

Will the Minister of COAL be pleased to state :

- a. the percentage of royalty given to the State Government per tonne of coal and whether it has been revised in the last four years; and
- b. the amount of money the State of Odisha has received in the form of royalty during the last four years

ANSWER

MINISTER OF RAILWAYS AND COAL

(SHRI PIYUSH GOYAL)

(a): The rate of royalty on coal (except for the State of West Bengal) is 14% ad-valorem on price of coal as reflected in the invoice, excluding taxes, levies and other charges. The rates of royalty on coal produced in the State of West Bengal varies between Rs 2.50 per tonne to Rs 7.00 per tonne for different types of coal. The rates of royalty on coal were last revised with effect from 10.05.2012.

(b) Payment of royalty {including District Mineral Foundation (DMF)} during the last 4 years to the State of Odisha by Coal India Limited has been as under :-

Year	Royalty	DMF	Royalty plus DMF
2017-18	1752.01	525.58	2277.59
2016-17	1663.66	846.77 *	2510.43
2015-16	1581.24	167.34	1748.58
2014-15	1395.72	-	1395.72

* Payment of royalty on coal to the State of Odisha has shown an increasing trend, but higher figure of DMF during the year 2016-17 is on account of deposit of DMF arrear pertaining to the year 2015-16.

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